

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c): The requisite information is as under:

	Number of sanctioned posts	Number of teachers working on these posts on regular basis	Number of posts on which regular appointments have not been made:
	Urdu Assistant Teachers	46	31
Urdu TGTs	16	6	10

(d) and (e) The New Delhi Municipal Council (NDMC) has informed that no post of Urdu Teachers has been filled up on promotion basis during the last three years. The reasons for not filling up the posts of Urdu Teachers on promotion basis include adoption of the amendments made by the Government of NCT of Delhi in the year 1999 in the Recruitment Rules of various categories of Teachers including TGTs by the NDMC, fixation of seniority list, etc.

(f) Yes, Sir. The NDMC has taken steps to fill up vacant posts of Urdu Teachers under both promotion and direct recruitment quota. In the case of the latter, the NDMC has already sent the requisition to the Delhi Subordinate Services Selection Board.

#### Law and order situation in Delhi

†1247. SHRI RAJNITI PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that law and order situation in Delhi is deteriorating for the last few months and the cases of serious crimes such as murder, robbery and theft are increasing;

(b) whether it is also a fact that during the month of April, 2009 there were many grave incidents of theft in South-West district of Delhi and neither these cases have been solved nor the culprits have been arrested;

(c) if so, the number of cases of thefts under various police stations of South-West district of Delhi and the action taken thereon; and

(d) the action proposed to be taken against police officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) The requisite information is given below:

Crime-head	Cases reported		% Variation
	1.1.2008 to 30.6.2008	1.1.2009 to 30.6.2009	
1	2	3	4
Murder	12	12	0
Robbery	260	257	1.15% decline

1	2	3	4
Theft	8633	9499	10% increase
TOTAL :	1046	968	7.46% decline
Heinous			
Total IPC	24089	23365	3.01% decline

(b) and (c) The requisite Information is given below:

Crime-Head	April, 2009		
	Cases reported	Cases worked out	Person arrested
Burglary	12	3	5
House theft	13	1	1
Motor Vehicle theft	38	6	8
Pick pocketing	2	0	0
Shop Theft	3	0	0
Motor Vehicle accessory theft	3	0	0
Theft by servant	2	2	2
Other theft	13	0	0

(d) No action has been proposed to be taken as no laxity was found on the part of any police officer.

#### Root cause of Naxal Menace

1248. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the root cause of the menace created by Naxalities and Maoists in twelve States, threatening civil life in 120 districts out of 630 in the country;

(b) if so, whether Government ever tried to have dialogue with their leaders;

(c) whether Government is aware that they have influenced certain sections of people who suffer from poverty which is the root cause of the malady; and

(d) if so, what steps are being taken to remove the root cause?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) The naxalites exploit the real or perceived grievances of the people relating to inadequacies of administration, unemployment and lack of development, to generate anti-government feelings and to mobilize them in their favour.

State Governments have, from time to time, appealed to the Left Wing Extremists to abjure violence and hold talks with the Government on any issues that are of concern to them. Central